

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/688/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.SATHIYANARAYANAN C. LOKANADHAM	Counsel for Petitioner	S. Sathiyarayan
2.	A.R. Pradeep	Counsel for Respondent	AR Pradeep

ORDER

Counsel for Operational Creditor present. Counsel for Respondent filed vakalat and prayed time for filing counter. At request, time is enlarged. Put up on **10.01.2018** at **10.30 A.M.**

ghk

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)